

Name of the Corporate Debtor: Padmaadevi Sugars Limited (IN LIQUIDATION) CIN : UJ5421TN1995PL0229913
 Date of commencement of CIRP: 15th October 2018; Date of commencement of Liquidation: 20th April 2021

LIST OF STAKEHOLDERS as on 3rd March 2026, NCLT taken on record date: 17th March 2026

Filing under clause (2) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Annexure 3 - List of Operational creditors (Workmen)

S No	Name of authorised representative, if any	Name of Workman	Details of Claim Received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount claimed	Total Amount of Claim admitted	Nature of Claim for the period of twenty-four months preceding the commencement date	Nature of claim	% share in total amount of claims admitted					
NIL													

FOR PADMADEVI SUGARS LIMITED


 S. Rajendran
 Liquidator
 Regn. No. IBBI/PA-002/IP-N000098/2017-18/10241